

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.A.(SJ) No. 469 of 2010

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Issaque Mian & Ors.

..... Appellants

Versus

The State of Jharkhand

..... Respondent

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CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

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For the Appellants

: Mr. Sanjay Kumar, Advocate

For the State

: Ms. Ruby Pandey, APP  
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06/Dated: 11/09/2020

When the matter is called out, Mr. Sanjay Kumar, learned counsel, appears on behalf of Mr. Rajiv Lochan, learned counsel for the appellants as well as Ms. Ruby Pandey, learned counsel appears for the State.

Mr. Sanjay Kumar, learned counsel has submitted that Mr. Rajiv Lochan, learned arguing counsel is unwell and he has gone to Kolkata for his treatment, therefore, he seeks an adjournment on his behalf.

As requested, put up this case on 25.09.2020.

( Ratnaker Bhengra, J.)

Madhav/-